

CENTRAL ELECTRICITY REGULATORY COMMISSION

Record of Proceedings

Petition No. 178/2010

Sub: Approval of transmission tariff for (i) Ramagundam-Hyderabad 400 kV S/C line-2 in Southern Region and (ii) Bhadrawati (Chandrapur) HVDC back to back station (2x500 MW) in Western Region-Southern Region for the period from 1.4.2009 to 31.3.2014.

Date of hearing : 13.1.2010

Coram : Shri S.Jayaraman, Member
Shri V.S.Verma, Member
Shri M.Deena Dayalan, Member

Petitioner : Power Grid Corporation of India Ltd., Gurgaon

Respondents : MPPTCL, MSEDCL, GUVNL, Govt. of Goa, Daman and Diu, Dadra Nagar Haveli, CSEB , MPAKVNIL,KSEB,TNEB, Govt. of Pondicherry, APTRANSCO,APNPDCL,APEPDCL,APSPDCL, APCPDCL, KPTCL, BESCO, GESCOM, HESCO, MESCOM and CESC

Parties present : Shri Rakesh Prasad, PGCIL
Shri Rajeev Gupta, PGCIL
Shri M.M.Mondal, PGCIL
Shri R.R.Patel, PGCIL

This petition has been filed for approval of transmission tariff in respect of (i) Ramagundam-Hyderabad 400 kV S/C line-2 in Southern Region and (ii) Bhadrawati (Chandrapur) HVDC back to back station (2x500 MW) in Western Region-Southern Region for the period from 1.4.2009 to 31.3.2014 after accounting of projected additional capital expenditure, based on the Central Electricity Regulatory Commission (Terms and Conditions of Tariff) Regulations, 2009 (hereinafter referred to as the 2009 regulations).

2. The representative of the petitioner submitted that the petitioner has received a reply of Tamil Nadu Electricity Board and rejoinder to the reply shall be filed within a week.

3. The Commission observed that the recommendation of the committee constituted by Central Electricity Authority provided hip-bracing up to bottom cross arm level in all suspension towers of all transmission lines designed after 1995. Since however, the transmission line was declared under commercial operation w.e.f 1.8.1997 and there was no reported failure of any tower in these transmission lines, the petitioner was asked to clarify whether the tower strengthening would still be required in the transmission lines. In response, the representative of the petitioner submitted that towers were designed as IS 802:1977, hence they need further strengthening.

4. Subject to above, order in the petition was reserved.

Sd/-
(T.Rout)
Joint Chief (Law)